

2012. As per the decision taken by the Cabinet, the matter was considered by a Group of Ministers (GoM) in its three meetings held on 27th September, 2012, 8th and 16th October, 2012 at J.C. Bose Hall (Room No. 142) Krishi Bhawan, New Delhi.

The GoM has finalized its report and the matter is in the process of being placed before the Cabinet. This Department intends to introduce the Official amendments to the LARR Bill, 2011 in the Lok Sabha in the Winter Session of the Parliament.

### **Implementation of schemes under MGNREGA**

†437. SHRI RAM JETHMALANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the funds allocated for the implementation of schemes under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have not been utilised fully;

(b) if so, the facts in this regard and names of the States which have not fully utilised the allocated funds during the years 2010-11, 2011-12 and first six months of the 2012-13; and

(c) the quantum of funds underspent *vis-a-vis* allocated funds during each of the above mentioned period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme backed by legislation. State Governments are obliged to provide up to 100 days of guaranteed wage employment in a financial year to every rural household for doing unskilled manual work, if demanded, at any time of the year, as mandated in the Act. All State Governments are required to provide employment and make wage payment to the beneficiaries in accordance with the provisions of the Act. As employment is to be provided on demand and payment made as specified in the Act, it would be required to maintain adequate funds at different levels of the implementing agencies and unspent balances with States/UTs serve this purpose.

As employment is provided on demand, households provided employment under MGNREGA and expenditure incurred depends on demand for employment, there is no allocation, State-wise, for implementation of the scheme.

(c) The details of central release and unspent amount available with States/UTs under MGNREGA during the last two years and current year as reported by States/UTs are given in Statement.

---

†Original notice of the question was received in Hindi.

**Statement**

*Details of the Amount released to States/UTs under MGNREGA and the Unspent Amount during the last 2 years and current year*

Sl. No.	State	Central Release (Rs. In lakh)			*Unspent Amount (Rs. in lakh)		
		2010-11	2011-12	2012-13 (as on 02.11.2012)	2010-11	2011-12	2012-13 (till 02.11.2012)
1	2	3	4	5	6	7	8
1	Andhra Pradesh	741807	147757.89	222488.52	367800	144985.6	77565.91
2	Arunachal Pradesh	3528.47	6078.58	2654.39	263	748	3453.61
3	Assam	60928.65	42685.8	36346.58	37100	8593.54	20722.76
4	Bihar	210365.46	130073.42	70000	58100	62164	83173.29
5	Chhattisgarh	168504.95	163855.88	203136.31	60300	42698.4	153203.87
6	Gujarat	89486.13	32429.03	22152.62	43000	16545.33	7962.44
7	Haryana	13100.11	27512.23	33685.09	1855	1873.9	19584.7
8	Himachal Pradesh	63625	31138.16	32136.64	30500	15108.09	26833.48

9	Jammu and Kashmir	31359.89	78130.96	33890.78	4700	12766.48	35228.09
10	Jharkhand	96286.92	123733.08	37500.35	32400	44138.45	31327.77
11	Karnataka	157305	66256.92	95000	109500	39834.39	63165.28
12	Kerala	70423.24	95105.43	105373.04	14200	14269.32	60341.21
13	Madhya Pradesh	256576.96	296851.28	54580.36	189400	193000	96848.18
14	Maharashtra	20471.11	104043.62	87456.67	22600	16847	21157.33
15	Manipur	34298.83	62496.73	45099.13	2348	2717	39239
16	Meghalaya	20980.84	28498.33	13198.97	1380	2210.23	4602.49
17	Mizoram	21602.83	32956.72	16187.44	1238	463.49	6845.25
18	Nagaland	51156.84	67346.57	21700.97	5630	4890	18813.47
19	Odisha	156186.38	97821.72	76937.53	22400	33800	65426.03
20	Punjab	12879.17	11429.36	8997.03	6500	4296.93	5564.02
21	Rajasthan	278882	161969.6	166027.59	261900	190471	172729.2
22	Sikkim	4448.55	10079.77	5326.91	228	448.7	3552.9
23	Tamil Nadu	202489.77	281552.22	354605.42	50279	66039	372880.82
24	Tripura	38260.7	95932.57	76799.05	726	5616.97	94768.31

1	2	3	4	5	6	7	8
25	Uttar Pradesh	526658.86	424048	88884	188200	146899	129110.51
26	Uttarakhand	28980.93	37351.42	19750.83	2525	2291.88	11333.22
27	West Bengal	211761	259703.16	265518.05	26600	19091	91774.57
28	Andaman and Nicobar	768.63	1643.85	753.78	182.58	211.76	679.31
29	Dadra and Nagar Haveli	47.73	100	39.56	383	1492	1551.56
30	Goa	507.76	259.64	241.16	475.69	216.56	407.84
31	Lakshadweep	233.58	35	117.55	300	140	229.88
32	Pondicherry	2982.05	100	480.93	2000	900	306.97
TOTAL		3576895.33	2918976.9	2197067	1545013.27	1095768	1720383.27

\* Unspent amount = Total fund available (-) total expenditure. Total fund available includes Opening Balance, Central Release, State share and Misc receipts. Unspent amount is OB of next financial year as reported by States.